

(b) The retrenched staff were temporary and were given usual notice of termination of their services, or were granted one month's pay in lieu, in accordance with the rules. They were not entitled to any compensation. There has been no case of compulsory retirement in recent years.

EXPORTS TO AND IMPORTS FROM PAKISTAN

151. Shrimati Rean Chakravarty: Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount of export to Pakistan in 1948-49, 1949-50, 1950-51 and 1951-52 of (i) coal; (ii) jute goods; (iii) textiles; and (iv) medicinal goods; and

(b) what are the imports from Pakistan to India during the same period of (i) raw jute; (ii) raw cotton; (iii) betelnut; and (iv) fish?

The Minister of Commerce (Shri Karmarkar): (a) and (b). A statement giving the information required is placed on the Table of the House. [See Appendix II, annexure No. 58]

VERIFICATION OF CLAIMS

152. Sardar Hukam Singh: (a) Will the Minister of Rehabilitation be pleased to state whether the verification of urban and rural house property claims of displaced persons from West Pakistan has been completed?

(b) Are there any claims that still remain to be verified?

The Deputy Minister of Rehabilitation (Shri J. K. Bhoasle): (a) and (b). Barring a few thousand claims, still pending decision for special reasons, other such claims have been verified.

MONITORING SERVICES AT SIMLA

153. Sardar Hukam Singh: (a) Will the Minister of Information and Broadcasting be pleased to state whether the monitoring services at Simla cover all broadcasts of foreign countries every day?

(b) What was the average coverage, per day during 1952?

The Minister of Information and Broadcasting (Dr. Karkar): (a) No, Sir.

(b) In the Monitoring Office, Simla, on an average about 80 broadcasts are covered each day.

PROGRAMME EVALUATION ORGANISATION

154. Shri B. S. Murthy: Will the Minister of Planning be pleased to state:

(a) the personnel of the Directorate of the Programme Evaluation Organisation with their respective qualifications and scales of pay; and

(b) the agency through which the appointments were made and the conditions of service?

The Minister of Planning and Irrigation and Power (Shri Nanda):

(a) Professor D. G. Karve has been appointed Director of the Programme Evaluation Organisation on a salary of Rs. 2,250. A statement concerning his record of work and experience is placed on the Table of the Rs. 2,250. A statement concern- No. 59]

(b) The staff of the Programme Evaluation Organization will be recruited, in accordance with general procedure, through the Union Public Service Commission.

RIHAND BUND PROJECT

155. Shri Rop Narain: Will the Minister of Planning be pleased to state:

(a) whether the Central Government are considering the question of taking over the construction of Rihand Bund in Mirzapur district of Uttar Pradesh under the scheme of the Five Year Plan; and

(b) if the answer to part (a) above be in the negative, the causes for the same?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) and (b). The Rihand Dam Project is being included in the Five-Year Plan.

BAN ON IMPORT OF INDIAN FILMS INTO PAKISTAN

155-A. Shri Gidwani: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to a P.T.I. message from Karachi dated 29th October, 1952 and published in the Indian Press on the 30th October, 1952 that Pakistan Government has decided to stop the import of Indian Films into Western Pakistan with immediate

effect, and that the import of Indian Films into East Pakistan was to continue for a short period, but ultimately Indian Films would be banned in the Eastern Wing of the country also;

(b) whether after imposing a ban on import of betel-leaf (pan) and bananas recently, Pakistan Government has stopped import of any other article from India into Pakistan;

(c) whether Government have received a telegram from Indian Motion Pictures Producers' Association, demanding the enforcement of a total and immediate ban on the import of Pakistan Films into India and also recommending that the certifica-

tion of Pakistan Films should be completely stopped; and

(d) if so, what action Government propose to take in the matter?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) Does not arise. I would invite in this connection the Member's attention to the answer given by me on the floor of the House to Part (a) of Starred Question No. 47 by Shri Gidwani on the 5th November, 1952.

(c) Yes, Sir.

(d) Does not arise because the Government of Pakistan have not banned the import of Indian films.